

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 134
CA(CAA)/52(AHM)2021

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

J B Designers Pvt Ltd
Jade Blue Lifestyle India Ltd

.....Applicant

.....Respondent

Order delivered on ..02/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

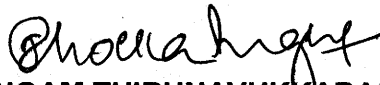
PRESENT:

For the Applicant : Mr. Sandeep Singhi, learned counsel
For the Respondent :

ORDER

We direct the Applicant to provide the updated list of Secured and Unsecured creditors certified by Chartered Accountant by way of affidavit.

The matter stands adjourned to 17.08.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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